

terest to entrepreneurs coming from backward areas is also lower. Small scale units in these areas are also given consultancy through the approved private consultants free of cost. Certain industries which are banned in other areas are being allowed, to be set up in the backward districts. Special facilities for import of raw materials are also provided to the small scale units in these backward district. In certain backward districts, new entrepreneurs get capital subsidy to the extent of 15 per cent on investment in land, building, plant and machinery. These concessions would be available to new entrepreneurs who are desirous of setting up industries in backward districts of Orissa State. In addition to these, the State Govts. including the Govt. of Orissa may give such concessions as they deem fit to the entrepreneurs who wish to set up manufacturing units in backward districts

Licences for setting up small industries in Orissa

4217. SHRI D. AMAT: Will the Minister of INDUSTRY be pleased to state:

(a) the number of licences asked for by the industrialists for setting up industries in the small scale sector in Orissa;

(b) how many licences have been issued during last three years; and

(c) the main items of production envisaged therein?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) No industrial licence is generally required to set up an industry in the small scale sector; 96 industrial licences applications were received during 1974-78 to set up industries needing industrial licences in Orissa;

(b) 30;

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(c) These relate to Metallurgical Industries, Industrial Machinery, Chemicals, Textiles, Paper and Paper Products, Food Processing Industries, Vegetable Oils & Vanaspati, Rubber Goods, Ceramic and Cement.

Electrification of villages in Orissa

4218. SHRI D. AMAT:
SHRI GOVINDA MUNDA:

Will the Minister of ENERGY be pleased to state:

(a) total number of villages where electrification has been completed in Orissa;

(b) the number of villages proposed to be electrified in Orissa during the current year (1977-78); and

(c) when all the villages in the State will be electrified?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There are 46,992 villages in Orissa. 13062 villages have been electrified upto 31st May, 1977.

(b) The State Electricity Board has a tentative programme to electrify 1,200 villages in Orissa during 1977-78.

(c) Orissa State Electricity Board has intimated that subject to the availability of the required resources, they propose to complete electrification of all the villages in the State by the end of the Sixth Plan.

Inflow of foreign money under section 4 of Foreign Contribution Regulation Act

4219. SHRI F. H. MOHSIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any categories of persons or institutions mentioned in Sec-